## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 3809 TO BE ANSWERED ON 22.12.2015

### **Climate Change Conference**

3809. SHRIMATI KAVITHA KALVAKUNTLA:

ADV. JOICE GEORGE:

SHRI KALIKESH N. SINGH DEO:

ADV. CHINTAMAN NAVASHA WANAGA:

SHRI NINONG ERING:

SHRI M.K. RAGHAVAN:

SHRI C.N. JAYADEVAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the commitment made by India at the CoP 21 in Paris.
- (b) the details of the consensus arrived at during the said Conference;
- (c) whether the Government has evaluated the impact of India's INDC commitment on the development agenda, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has undertaken measures to attract financial and technological inflows to combat climate change from developed nations, if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has allocated funds towards adaptation, if so, the details thereof and the sectors towards which allocation has been made and the funds allocated towards each sector; and
- (f) whether the Government has undertaken capacity building measures to combat climate change at the National and State level, if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI PRAKASH JAVADEKAR)

(a) & (b) The "Paris Agreement" has been adopted at the Conference of Parties (COP21) to the UN Framework Convention on Climate Change held in Paris during 30 November to 12 December 2015 to accelerate the implementation of the United Nations Framework Convention on Climate Change (UNFCCC). It has recognized the imperative of climate justice and sustainable life styles as manifested in patterns of consumption and production with developed

countries taking the lead. India advocated the principles of equity and Common But Differentiated Responsibilities (CBDR) in the climate change regime in all pillars and provision of adequate support in the form of Finance, Technology development and transfer, Capacity building from developed to developing countries.

- (c) India's Intended Nationally Determined Contribution (INDC) is synchronised with its development agenda and reflects its bold vision for combating climate change and fulfilling its responsibilities towards global community. India's approach to combat climate change takes into account the country's current resources, capabilities, and future plans for economic growth. The INDC are linked to the Government's plans for holistic socio-economic development in the country.
- (d) Developed countries are required to ensure transfer of technology, remove barriers to their access, provide support for Research & Development and Collaboration. Moreover, funds have to be provided for Adaptation and Mitigation activities as well as Capacity Building, Transparency etc by developed countries to developing countries.
- (e) and (f) The State Governments have prepared State Action Plans on Climate Change (SAPCC) consistent with the national objectives and state priorities. These plans include the current and future State's climate change scenarios and likely impacts of climate change and focus on adaptation and mitigation in sectors such as water, agriculture, tourism, forestry, transport, habitat, energy, etc. A National Adaptation Fund on Climate Change has been established with the objective of addressing the existing funding gap for undertaking adaptation activities at State level. 350 crores has been allocated for remaining two years of 12<sup>th</sup> Five Year Plan for undertaking adaptation activities at state level in agriculture, water, health, biodiversity infrastructure etc. The Government regularly undertakes capacity building initiatives and support through workshops, seminars and other activities in collaboration with the Ministries, State Governments, industries, NGOs, PSUs etc to combat climate change. An amount of Rs.10 lakhs has also been provided to each state government for capacity building.

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